

DESIGNATION

SIGNATURE

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

20

T.C.P No. 228/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017


NAME OF THE PARTIES:

AKG Shuttrings Pvt.Ltd.

V/s.

Indore Treasure Market City Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	RAKESH REDDY	LAWYER FOR OPERATIONAL CREDITOR	

**ORDER**

**TCP No.228/I&BP/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 31.7.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)